

Sericulture Project with World Bank Assistance

*193. SHRI BASUDEB MOHAPATRA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the Central Silk Board has prepared a sericulture project to be implemented with World Bank assistance; if so, what are the details in this regard;

(b) what would be the cost of the project; and

(c) which States are likely to be benefited on implementation of this project?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (c) The Central Silk Board has prepared a Central Sericulture Project for implementation with World Bank Assistance. However, the details of this Project will be finalised after initial clearance of the project by the World Bank.

Action initiated against Rajghat Thermal Power Plant Authorities for violation of Environmental Rules

*194. SHRI V. GOPALSAMY:
SHRI K. GOPALAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any action was initiated by his Ministry in the recent past against Rajghat Thermal Power Plant authorities under the Delhi Electric Supply Undertaking for violating environmental rules; and

(b) if so, with what results?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL):
(a) Yes, Sir.

(b) The Plant has been closed down.

Violation of guidelines for operation of Lotteries

*195. SHRI J. P. GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have issued any guidelines regarding the starting of lotteries by various organisations;

(b) if so, what are the details in this regard; and

(c) whether instances of violation of the said guidelines have come to the notice of Government; if so, what are the details in this regard and what action has been taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) Yes, Sir. Copy is laid on the Table of the House as statement (*See* below).

(c) No specific complaint regarding private lotteries have been received in recent months. Specific instances are referred to the State Governments and Union Territories who are requested to ensure adherence to the guidelines.

Statement

Guidelines issued to the State Governments, Union Territories Administrations

(1) *Weekly lotteries:*

(a) The ceiling on the first prize may be Rs. 1 lakh. There may be a separate prize for each series.

(b) The maximum price for one ticket may be fixed Re. 1/-.

Note: There may be no lotteries withdrawn at intervals of less than a week.

(2) *Bumper draws:*

(a) The ceiling on the first prize may be fixed at Rs. 25 lakhs.

(b) The first prize may be made common to all series.

(c) The maximum price of a ticket may not exceed Rs. 3/-.